

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 06.11.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3431 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	State Bank of India Vs. Adhunik Steels Ltd.	Nikhil Mathur
2.	I.A. No. 3436 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Akash Gupta Vs. Amit Chandrakant Shah	Aditya Sharma
3.	I.A. No. 3441 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Oriental Bank of Commerce Vs. Sidhartha Buildhome Pvt. Ltd.	S. K. Sharma
4.	I.A. No. 3430 of 2019 in Comp. App. (AT) No. _ of 2019	A. Renuga Vs. Shar Theme Park Pvt. Ltd. & Ors.	Nishtha Khurana

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- 4. Website: www.nclat.nic.in**

By Order
-sd/-

Assistant Registrar